

Government of Jammu & Kashmir Social Welfare Department Civil Secretariat, J&K, Srinagar

NOTIFICATION Srinagar, the ______ October, 2019.

sk0 175.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the adre of the *{Jammu and Kashmir, Social Welfare (Gazetted) Service} for the Union Territory of Ladakh, shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be recessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Bipul Pathak)IAS

Principal Secretary to the Government, Social Welfare Department Dated:- 25.10.2019

No.:-SW.Estt/16/2019-I

Copy to the:-

- 1. All Financial Commissioners.
- 2 Financial Commissioner to the Hon'ble Governor of J&K.
- 3. All Principal Secretaries to Government,.
- All Commissioner/Secretaries to Government._
- 5. Divisional Commissioner, Jammu/Kashmir/Leh.
- 6. All Deputy Commissioners, _
- 7. All Head of Departments,
- 8. Director, Information, J&K, Srinagar.
- 9. Secretary, J&K PSC/SSB, J&K Srinagar.
- 10. General Manager, Government Press, Srinagar/Jammu.
- 11. PS to Principal Secretary to Government, Social Welfare Department.
- 12. Stock file

(Harjinder S Under Secretary to the Government,

Inder Secretary to the Government, Social Welfare Department

of 2019 Dated 25.10.2019(Gazetted Ladakh) Schedule-I to SRO-

S.No	Name of the post	Number of posts	Pay band/scale of the posts with Grade pay	Cadre(UT/ Divisional/District)
		Gazette	ed	
1	Director	01	123100-215900(L-13)	UT
1	Programme Officer	02	78800-209200(L-12)	UT
3	District Social Welfare Officer	02	47600-151100(L-8)	UT
4	CDPO	14	47600-151100(L-8)	UT

(Harjinder Singh) Under Secretary to the Government, Social Welfare Department